

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2019/ 1210/A

From :- Shri Mridul Kumar Kalita,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr. Manash Baruah,
Judge, Designated Court,
Assam, Guwahati.

Dated Guwahati, the 11th March 2019.

Sub:- **Casual Leave.**

Ref:- Your letter No. JDC/7 , dtd. 08.03.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 12.03.2019, has been ~~granted~~ [✓] ~~rejected~~. The District and Sessions Judge, Kamrup (M), Guwahati and in his absence the senior most Addl. District and Sessions Judge, Kamrup(M), Guwahati will remain in charge of your Court and office during your absence on leave.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-49/2019/1212-1211/A, dated 11'03'19

Copy to:

1.The District and Sessions Judge, Kamrup (M), Guwahati.

✓ 2. The Systems Analyst, Gauhati High Court.

REGISTRAR (VIGILANCE)

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